

CONSTITUTION OF SPECIAL BENCHES OF HIGH COURT OF JHARKHAND,

RANCHI

FOR 20.07.2023 & 21.07.2023

DIVISION BENCH

1	Sri Sanjaya Kumar Mishra, C.J. & Sri Sanjay Kumar Dwivedi, J.	Thursday (Whole day) & Friday (1 st Half)	Vires & Validity of Acts and Rules, Cases related to Judicial Officers, Company Appeal, A.C.(D.B), Cont. (Cvl.), Cont.(Appl.), Cont.(Cr.), cases referred to DB, W.P.(PIL), LPA (2021 onwards), All matters relating to Tender, Auction/E-Auction, All matters relating to Mines (including Minor Mineral), Cr. Appeal(D.B.)[year upto 1998]:- Orders, Admission, Hearing Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday)
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SINGLE BENCHES

1	Hon'ble Mr. Justice Anil Kumar Choudhary	Thursday (Whole day).	F.A. (From Year 2015 onwards), S.A. (From Year 2015 onwards) M.A. (From Year 2019 onwards), Cr.M.P. (year 2007 onwards), W.P(Cr) & C.Ref.:- Orders, Admission & Hearing. CMP :-Orders & Admission. Specially assigned old Cr.Appeal(SJ) matters. All matters related to Fodder Scam :- Orders, Adm. & Hearing (Tied up & Assigned matters on Friday).
2	Hon'ble Mrs. Justice Anubha Rawat Choudhary	Thursday (Whole day)	WPC [Land Acquisition, Demolition, License Matters, Under Article 227 of Constitution of India, Societies, Highway, Custom & Excise, Family Matters, Drugs & Medicines, Criminal Law & Procedure, Corruption, Civil Rights, Quo warranto, Vidhan Sabha, Disability, Chartered Accountancy, Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residuary, Absorption, Disciplinary Proceedings, Superannuation, Allowances, Suspension, Recognition, Leave, Deputation], W.P.L., CMP, S.A.(Year up to 2014) & M.A (Year up to 2017):- Fresh Filing, Orders, Admission & Hearing. Specially assigned old Cr.Appeal(SJ) matters